

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2893
ANSWERED ON:29.08.2012
UNIFORM ACADEMIC SESSION
Agarwal Shri Jai Prakash

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Delhi High Court in September, 2005, had issued notice to the Secretary, University Grants Commission and to the Ministry of Human Resource Development regarding exploring the possibilities of introducing uniform academic session in all the universities of the country;
- (b) if so, the details thereof;
- (c) whether the Union Government has apprised the Delhi High Court with its opinion in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a) & (b): The Hon'ble Delhi High Court issued notice vide its order dated 26/7/2005 in W.P. (c) 11903 of 2005 titled Ms. Anu Aggarwal vs Vice-Chancellor, Jamia Millia Islamia University and others, impleading Ministry of Human Resource Development(MHRD) and University Grants Commission (UGC) to address the issue of eradication of a recurrent problem in the nature of delay in declaration of examination results.
- (c) & (d): UGC has reported that the Hon'ble High Court was apprised about the action taken by the UGC regarding framing of UGC Regulations in respect of academic calendar on 10/7/2006. The UGC (Minimum Standards of Instruction for the grant of the master's degree through formal education) Regulations (First amendment), 2007 were notified on 15.3.2008, which prescribe certain timelines to be adhered to by all institutions for commencement of classes and declaration of results.